

Cine-workers Welfare Fund Bill, 1981, which was passed by the Lok Sabha at its sitting held on the 4th September, 1981."

**BILLS, AS PASSED BY RAJYA SABHA**

SECRETARY: Sir, I lay on the Table of the House the following Bills, as passed by Rajya Sabha:—

(1) The Plantations Labour (Amendment) Bill, 1981.

(2) The Arms (Amendment) Bill, 1981.

**COMMITTEE ON PAPERS LAID ON THE TABLE**

**EIGHT REPORT**

SHRI SHIV KUMAR SINGH THAKUR (Khandwa): I beg to present the Eighth Report (Hindi and English versions) of the Committee on Papers laid on the Table.

12.20 hrs.

[MR. DEPUTY-SPEAKER in the Chair]

**CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE**

**REPORTED THREATENED STRIKE BY ASIAD PROJECT LABOUR**

SHRI INDRAJIT GUPTA (Basirhat): I call the attention of the Minister of Labour to the following matter of urgent public importance and request that he may make a statement thereon:

"The reported threatened strike by Asiad project labour and urgent need to avoid it by settling their grievances."

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI-MATI RAM DULARI SINHA): Reports have appeared in certain newspapers that construction labourers of the Asiad projects and the D.D.A. will go on a strike from Thursday, the 10th September, 1981 to press their demands for better wages and improved working conditions.

2. Reports had appeared earlier that labour laws like the Minimum Wages Act, the Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Act, and the Bonded Labour System (Abolition) Act, were being violated.

The matter was brought to the notice of the Delhi Administration. They have reported that the following project sites were inspected by a team of officers of their Labour Department:—

(i) Construction of Fly Over at I.P. Estate.

(ii) Construction of Fly Over at Oberoi Hotel.

(iii) Construction of Fly Over at Lodhi Hotel.

(iv) Construction of Fly Over at Mool Chand Hospital.

(v) Construction Indoor Stadium at I.P. Estate.

(vi) Construction of Village Complex for Asiad-82.

(vi) Construction of a swimming pool at Talkatora.

The records of various contractors connected with these projects were examined and enquiries were made regarding the various welfare facilities and other benefits required to be provided to the workers under the Labour Laws. Some discrepancies in respect of certain contractors were detected and necessary steps are being taken to get them rectified and for taking legal action wherever considered necessary. Eighteen prosecu-